

**Repair of Road**

**14/13/98. SHRI NEERAJ SHARMA, M.L.A:** Will the Deputy Chief Minister be pleased to state:-

- a) whether it is fact that a road from village Dhauj to Fatehpur Tega is under the Public Works Department; if so the detail of the amount spent on its construction together with the time when the construction work of said road has been completed alongwith the detail of defect liability period of the said road; and
- b) whether it is also a fact that the water remain accumulated on said road and the road is lying damaged from many places; if so, the name of the officer who is responsible for it together with the time by which said road is likely to be repaired or reconstructed?

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**DUSHYANT CHAUTALA DEPUTY CHIEF MINISTER, HARYANA**

- a) Yes Sir, the road from village Dhauj to Fatehpur Tega having length of 4.80 km in Faridabad District is under Public Works (B&R) Department. The same was constructed during 1990-91 at an cost of Rs.11.78 lacs. This road was last treated in June, 2017 by providing periodical renewal coat with 20mm thick P.C. with defect liability period of 04 years. The defect liability period has already been cleared during 30.06.2021.
- b) No sir, it is not a fact that the water accumulates on this road in routine without rains. The condition of road in this stretch is motorable and in reasonably good condition.

**ASSEMBLY QUESTION NO. 14/13/98 RAISED BY SH. NEERAJ SHARMA, M.L.A.,  
NIT FARIDABAD CONSTITUENCY.**

**NOTE FOR THE PAD**

- a) The road from village Dhauj to Fatehpur Tega in Faridabad District was constructed during 1990-91 having a length of 4.80 km and an amount of Rs.11.78 lacs was incurred to construct this road. But, now the road from Dhauj to Fatehpur Tega is a part of Sikri to Dhauj road (Road ID: 3288) having a length of 13.20 km with 5.50 metre carriageway width and this road was last treated in June, 2017 by providing periodical renewal coat only with defect liability period of 04 years. The defect liability period has already been cleared during 30.06.2021. The road proposed under NABARD RIDF-XXVIII for improvement by providing widening from 5.50 metre to 7.00 metre and replacement/raising of existing cement concrete.
- b) This road exist in low lying area and water gets accumulated in builtup area during rainy season only. The condition of road in this stretch is motorable and in reasonably good condition.

### सड़क का निर्माण

14/13/98 श्री नीरज शर्मा (Faridabad NIT):

क्या-: **Public Works (B & R) Minister** be pleased to state that:-

क्या उपमुख्यमंत्री कृपया बताएंगे--

- (क) क्या यह तथ्य है कि गांव धौज से फतेहपुर तेगा तक की सड़क लोक निर्माण विभाग के अधीन है; यदि हां, तो इसके निर्माण पर खर्च की गई राशि का ब्यौरा क्या है तथा उक्त सड़क का निर्माण कार्य कब तक पूरा किया गया था तथा उक्त सड़क की क्षति देयता अवधि का ब्यौरा क्या है?
- (ख) क्या यह भी तथ्य है कि उक्त सड़क पर पानी खड़ा रहता है तथा सड़क कई जगहों से क्षतिग्रस्त हुई पड़ी है; यदि हां, तो इसके लिए उत्तरदायी अधिकारी का नाम क्या है तथा उक्त सड़क की कब तक मरम्मत का पुनर्निर्माण किये जाने की संभावना है?

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### दुष्यंत चौटाला, उपमुख्यमंत्री-, हरियाणा

- (क) जी श्रीमान। फरीदाबाद जिले में ग्राम धौज से फतेहपुर तेगा तक 4.80 कि.मी. की लंबाई वाली सड़क लोक निर्माण (बी एंड आर) विभाग के अधीन है। इसका निर्माण 1990-91 के दौरान 11.78 लाख रुपये की लागत से किया गया था। इस सड़क को 04 वर्ष की दोष दायित्व अवधि के साथ अंतिम बार जून, 2017 में 20 मि.मी. मोटी पी.सी. के साथ आवधिक नवीनीकरण परत प्रदान करके उपचारित किया गया था। जिसकी दोष दायित्व अवधि 30.06.2021 को समाप्त हो गई है।
- (ख) नहीं श्रीमान, ऐसा नहीं है कि इस सड़क पर बिना बारिश के ही पानी जमा हो जाता है। इस खंड में सड़क की स्थिति यातायात योग्य है और संतोषजनक है।

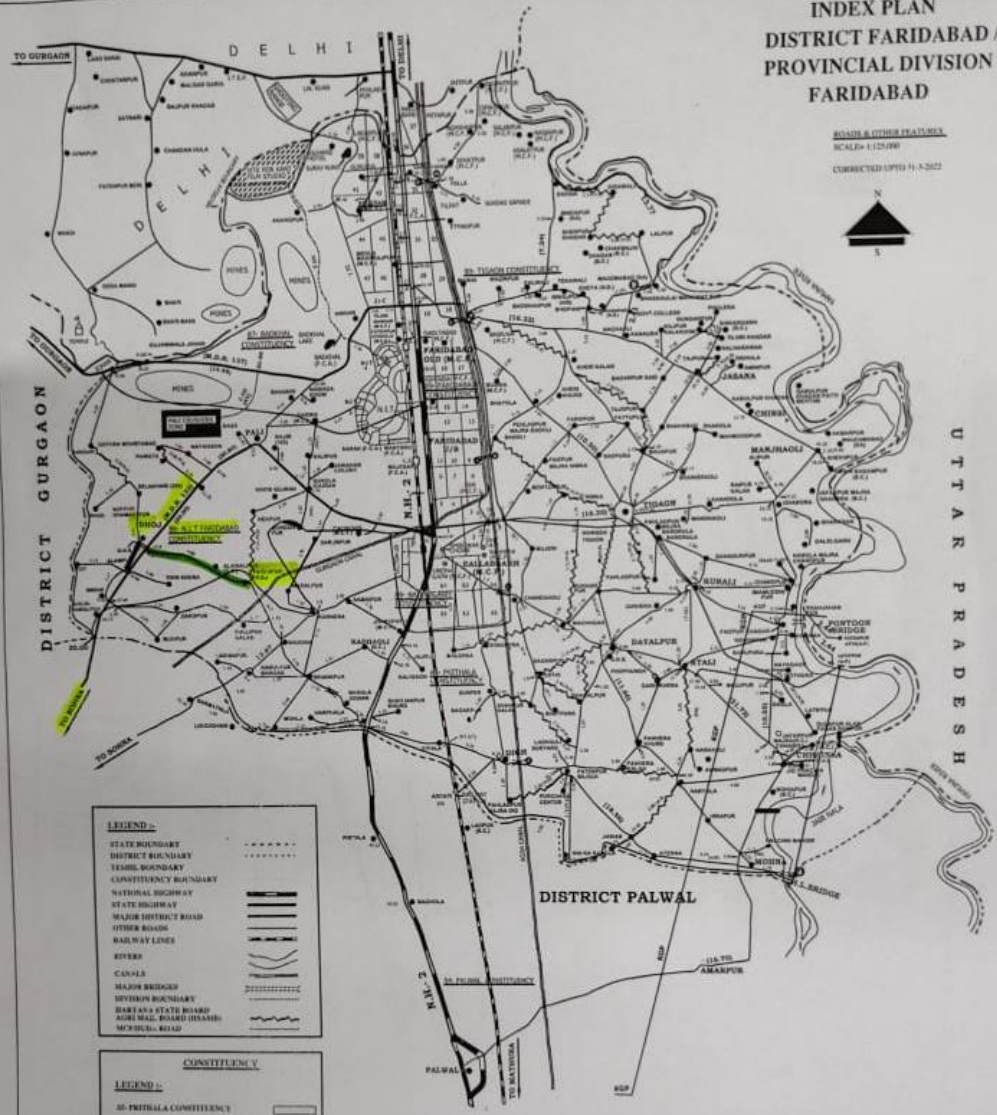
**अतारांकित विधानसभा प्रश्न संख्या 14/13/98**  
**श्री नीरज शर्मा, विधायक, एनआईटी फरीदाबाद निर्वाचन क्षेत्र ।**

**पैड के लिए नोट**

- (क) फरीदाबाद जिले के ग्राम धौज से फतेहपुर तेगा तक की सड़क का निर्माण 1990-91 के दौरान किया गया था, जिसकी लंबाई 4.80 कि.मी. और इस सड़क के निर्माण के लिए 11.78 लाख रुपये की राशि खर्च की गई थी। लेकिन, अब धौज से फतेहपुर तेगा की सड़क सीकरी से धौज रोड (रोड आईडी: 3288) का एक हिस्सा है, जिसकी लंबाई 5.50 मीटर कैरिजवे चौड़ाई के साथ 13.20 कि.मी. है और इस सड़क को 04 वर्ष की दोष दायित्व अवधि के साथ अंतिम बार जून, 2017 में आवधिक नवीनीकरण परत प्रदान करके ठीक किया गया। जिसकी दोष दायित्व अवधि 30.06.2021 को समाप्त हो गई है। यह सड़क नाबार्ड आर.आई.डी.एफ-XXVIII के तहत 5.50 मीटर से 7.00 मीटर चौड़ीकरण और मौजूदा सीमेंट कंक्रीट को बदलने/उठाने के लिए प्रस्तावित है।
- (ख) यह सड़क निचले इलाके में मौजूद है जिसके कारण बारिश के मौसम में पानी जमा हो जाता है। इस खंड में सड़क की स्थिति यातायात योग्य है और संतोषजनक है।

# INDEX PLAN DISTRICT FARIDABAD / PROVINCIAL DIVISION FARIDABAD

ROUTE & OTHER FEATURES  
SCALE: 1:125,000  
CORRECTED UP TO 31-3-2022



**LEGEND -**

STATE BOUNDARY	-----
DISTRICT BOUNDARY	.....
TEHSEIL BOUNDARY	-----
CONSTITUENCY BOUNDARY	-----
NATIONAL HIGHWAY	==
STATE HIGHWAY	==
MAJOR DISTRICT ROAD	==
OTHER ROADS	==
RAILWAY LINES	==
STREET	==
CANALS	==
MAJOR BRIDGE	==
DIVISION BOUNDARY	==
RAILWAY STATE BOARD	==
RAILWAY BOARD (BOARD)	==
MOTORWAY ROAD	==

**CONSTITUENCY**

**LEGEND -**

10- PITHURA CONSTITUENCY	==
11- N.E. FARIDABAD CONSTITUENCY	==
12- BAIKAL CONSTITUENCY	==
13- BALLABGARH CONSTITUENCY	==
14- FARIDABAD CONSTITUENCY	==
15- THANA CONSTITUENCY	==

ASSISTANT ENGINEER  
PROVINCIAL DIVISION  
FARIDABAD